

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No. 2637/91

(9)

New Delhi this the 12th day of April, 1996.

Hon'ble Mr. K. Muthukumar, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

K.K. Sareen,
S/o Late Lala Ramrakhamal,
R/o ~~Greater~~ Greater Kailash Enclave Part-II,
New Delhi-110048.

...Applicant

(None for the applicant)

Versus

1. Union of India,
through Secretary,
Department of Personnel
& Administrative Reforms,
Cabinet Secretariat,
New Delhi.

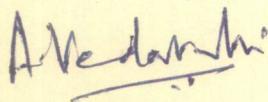
2. Director General,
Central Reserve Police Force,
Block No.1,
C.G.O. Complex,
Lodhi Road,
New Delhi.

...Respondents

(None for the respondents)

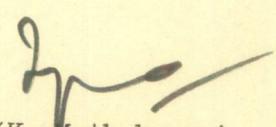
ORDER (Oral)
(Hon'ble Mr. K. Muthukumar)

Acknowledgement has not yet been received, although notice has been sent on the address given in the application by the applicant. The applicant, who has been appearing in person has not appeared today also. There is no indication of his present address. Neither notice has been returned in original nor has it been acknowledged, although notice was sent by registered post on 19.2.96. Since the application has not been pursued, it is dismissed in default and ~~for~~ non-prosecution.



(Dr. A. Vedavalli)
Member (J)

'Sanju'



(K. Muthukumar)
Member (A)